

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.07.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 264 of 2020	Amar Plaza and Holdings Ltd. Vs. Shree Shiromani Project Pvt. Ltd.	Dhruv Surana	
2.	Comp. App. (AT) (Ins) No. 943 of 2020	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Apoorva Pandey Anand Varma-R1 to R5
3.	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Pooja M. Saigal	Sakesh Kumar-R1 Rajshekhar Rao-R2 U.A. Rana-R3
4.	Comp. App. (AT) No. 101 of 2020	With Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	Vijay Nair	Sakesh Kumar-R1 U.A. Rana-R2 Pooja M. Saigal-3

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 394 of 2021	Emerald Realtors Pvt. Ltd. (Shareholder of Sapphire Land Development Pvt. Ltd.) Vs. Suraksha Asset Reconstruction Ltd. & Ors.	Disha Shah	Chitranshul Sinha Sonali Khanna Anshuman Mohit Chaturvedi-R1 Bindu Bhatia-R2 Ankur Kumar-IRP
6.	Comp. App. (AT) (Ins) No. 463 of 2021	Anil Tayal Interim Resolution Professional for Nice Projects Ltd. Vs. Committee of Creditors of Nice Projects Ltd.	Nikshubha Sethi	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 43-43A of 2021	Digambar Anandrao Pingle Vs. Shrikant Madanlal Zavar & Ors.	Gautam Singhal	Ranjan Agarwal-R1 Ranjana Roy Gawai-R2 Akhil Sarathy-R3 Garima Sharma-R5
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8.	Comp. App. (AT) (Ins) No. 318 of 2021	Meena Jain Proprietor, Tanu Traders Vs. Silvertoan Papers Ltd. With	Prabhat Kr. Chaurasia	Alok Kumar
9.	Comp. App. (AT) (Ins) No. 319 of 2021	Sarita Jain Proprietor, Pratham Traders Vs. Silvertoan Papers Ltd. With	Prabhat Kr. Chaurasia	Alok Kumar
10.	Comp. App. (AT) (Ins) No. 320 of 2021	Ankur Jain Vs. Silvertoan Papers Ltd. With	Akshay Sharma	Alok Kumar
11.	Comp. App. (AT) (Ins) No. 323 of 2021	Amit Jain Proprietor, Aadi Traders Vs. Silvertoan Papers Ltd.	Prabhat kr.Chaurasia	Alok Kumar

12:00 Noon

(After rising of above Bench and Chennai Bench)

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

12.	Comp. App. (AT) (Ins) No. 642 of 2020 Part Heard	Panch Tatva Promoters Pvt. Ltd. Vs. GPT Steel Industries Ltd. (Through Resolution Professional) & Ors.	Prachi Johri	Tishampati Sen-R1 Deep Roy-R2 Ayan Debmitra-R3 Vishal Ganda
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**